

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1486
TO BE ANSWERED ON 26TH JULY, 2016

DISTRIBUTION UNDER PDS

1486. SHRIMATI V. SATHYA BAMA:
GEORGE BAKER:
MOHAMMED FAIZAL:
SHRI R. DHRUVA NARAYANA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is providing adequate supply and necessary support to State/UTs for the distribution of foodgrains and other essential commodities including edible oils through Public Distribution System;
- (b) if so, the details thereof and the quantum of the said commodities supplied to various States/UTs during the last three years, State-wise;
- (c) whether allocation of the said commodities to some States has been reduced during the recent years and if so, the details thereof and the reasons therefor, State-wise;
- (d) whether requests have been received from some States for restoration of quota/increased/additional quota of PDS items and if so, the details thereof and the action taken by the Government thereon; and
- (e) whether the Government proposes to provide the said commodities to Below Poverty Line (BPL) families free of cost, if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) & (b): Yes, Madam. The Government makes allocation of foodgrains to the States/UTs under Targeted Public Distribution System (TPDS). Allocation of PDS kerosene is also made to the States/UTs on quarterly basis for distribution under PDS for cooking and illumination only. The Central Government has decontrolled the sugar sector by removing the levy obligation on sugar mills from 2012-13 sugar seasons. Under the new dispensation of sugar distribution through PDS, the State Government/UTs procure it from the open market and make it available at the retail issue price of Rs. 13.50 per kg. The Central Government is reimbursing fixed subsidy to the States/UT's @ Rs. 18.50 per kg limited to the quantity based on their existing fixed quota. There is no scheme to distribute edible oil under PDS. The details of foodgrains (rice and wheat), sugar and kerosene (SKO) allocated to States/Union Territories (UTs) during the last three years are at Annexure-I to III. The Government also provides subsidy and

assistance to States for computerization of Targeted Public Distribution System (TPDS), construction of storage capacity, etc. for smooth functioning of TPDS.

(c) : There has been no reduction in the quota of sugar or entitlement of foodgrains of the States/UTs under PDS. Allocation of PDS Kerosene is rationalized on various factors, such as increase in Domestic LPG/PNG connections, non-lifting of PDS Kerosene quota by the concerned States/UTs in earlier years and cap on the per capita PDS Kerosene allocation for non-LPG and non -PNG population.

(d): Government has enacted National Food Security Act (NFSA) which provides for coverage of 2/3rd population in the country for receiving subsidized foodgrains under TPDS, corresponding to which State/UT wise coverage has been determined. Based on the suggestions received during consultation, a provision has been made in the Act for protecting the average offtake of the States/UTs under erstwhile TPDS. The States which have not implemented the Act, have requested for additional allocation of foodgrains and a quantity of 1.87 lakh tons have been additionally allocated for Above Poverty Line (APL) and Below Poverty Line (BPL) families in the non-NFSA States during the current year. In addition, requests have also been received from the States of Andhra Pradesh, Telangana, Karnataka, Maharashtra, Madhya Pradesh, Gujarat, Uttar Pradesh, Jharkhand, Rajasthan and Chattisgarh for additional allocation of foodgrains for distribution to the beneficiaries in the drought affected areas. Based on their requests, allocation of 23.80 lakh tons foodgrains has been made to these States during 2015-16 and 2016-17 as per the demand projected by them. Further, a quantity of 1.72 lakh tons of foodgrains have also been allocated to the States for their other additional requirements under PDS.

There has been demand from State Govts of Gujarat, Kerala, Punjab, Telangana and Jharkhand for extending the coverage of distribution of sugar to the beneficiaries through PDS. Due to financial constraints, the State/UT Governments have been advised to extend the coverage at their expense.

There has also been requests from various State Governments for enhancement of their SKO Quota which have not been acceded to. Government has, however, allowed the States/UTs to draw one month quota of PDS SKO at non-subsidized rates during each financial year w.e.f. 2012-13 for special needs.

(e) There is no such proposal under consideration.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) &(b) OF UNSTARRED QUESTION NO. 1486 FOR ANSWER ON 26.07.2016
IN THE LOK SABHA

Allocation and Offtake of RICE for the Year 2013-14 TO 2016-17(Up to June,16) Under TPDS

(in thousand tons)

SL.NO	STATES/UTs	2013-14		2014-15		2015-16		2016-17(Up to June,16)	
		Allocation	Offtake	Allocation	Offtake	Allocation	Offtake	Allocation	Offtake
1	Andhra Pradesh	3539.352	2553.621	2472.473	1536.778	1953.871	2007.143	433.332	430.542
2	Arunanchal Pradesh	96.840	93.572	101.556	96.646	101.556	101.417	22.248	20.843
3	Assam	1362.492	1269.551	1511.175	1460.624	1429.260	1272.854	390.699	374.254
4	Bihar	1974.021	1832.797	2948.940	2021.859	3144.764	2948.898	824.079	684.565
5	Chhatisgarh	1099.986	1061.416	1337.466	1329.701	1384.056	1384.056	346.014	346.014
6	Delhi	134.572	110.831	81.467	72.839	87.669	87.502	23.182	22.577
7	Goa	53.580	54.489	55.933	50.488	52.436	55.339	12.537	11.913
8	Gujarat	329.448	327.062	627.728	530.488	326.376	326.406	82.512	82.906
9	Haryana	0.000	4.333	0.000	0.000	0.000	0.000	0.000	0.000
10	Himachal Pradesh	189.702	184.633	184.092	180.805	184.092	185.463	46.091	45.740
11	Jammu & Kashmir	533.172	538.436	533.172	466.672	532.500	529.399	132.285	133.001
12	Jharkhand	1182.072	1022.305	1227.007	958.781	1283.460	1048.342	346.213	325.643
13	Karnataka	2131.952	2178.759	2422.132	2183.959	2032.403	1827.153	495.000	521.467
14	Kerala	1187.220	1194.108	1234.322	1203.525	1187.220	1182.300	250.431	262.211
15	Madhya Pradesh	338.145	313.247	763.298	713.283	847.506	867.342	217.002	177.128
16	Maharashtra	2196.672	2020.396	1986.999	1774.854	2021.100	1905.616	505.275	466.912
17	Manipur	137.868	129.234	153.154	153.324	137.868	137.870	35.391	14.299
18	Meghalaya	161.352	161.569	169.181	168.293	159.558	148.924	36.843	40.863
19	Mizoram	62.652	58.598	62.652	59.930	62.325	64.318	14.684	11.613
20	Nagaland	110.580	101.996	99.716	111.909	94.284	100.343	23.571	25.067
21	Odisha	1727.808	1717.718	1844.936	1724.733	1655.354	1551.191	413.803	431.046
22	Punjab	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
23	Rajasthan	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
24	Sikkim	41.328	42.887	41.340	39.808	41.172	40.214	10.176	11.133
25	Tamil Nadu	3557.436	2867.014	3557.436	2923.200	3557.436	3578.450	889.359	725.135
26	Telangana			1138.113	400.992	1356.996	1241.471	309.696	294.107
27	Tripura	275.004	281.514	275.157	274.592	257.945	247.796	60.683	57.322
28	Uttar Pradesh	2720.988	2779.858	3423.076	3041.780	2819.643	2831.275	851.631	809.035
29	Uttrakhand	182.856	185.334	246.844	283.858	232.632	251.469	70.602	73.614
30	West Bengal	1431.132	1362.203	1824.004	1783.288	1400.883	1381.986	335.211	332.494
31	A&N Islands	23.474	22.467	23.205	17.591	22.835	14.767	4.946	1.816
32	Chandigarh	3.680	3.230	5.239	4.252	2.460	2.632	0.000	0.000
33	D&N Haveli	9.588	10.480	9.702	10.492	9.475	9.374	2.055	1.159
34	Damen& DIU	2.676	0.675	3.396	2.055	2.741	2.402	0.712	0.232
35	Lakshadweep	4.620	3.090	4.620	5.044	4.620	3.720	1.155	1.450
36	Puducherry	47.712	27.862	50.922	5.916	19.880	3.719	0.000	0.000
	TOTAL	26849.980	24515.285	30420.453	25592.359	28406.376	27341.151	7187.418	6736.101

Above allocation and offtake includes addl. APL allocation and offtake also.

Offtake Source: FCI

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) &(b) OF UNSTARRED QUESTION NO. 1486 FOR ANSWER ON 26.07.2016
IN THE LOK SABHA

Allocation and Offtake of WHEAT for the Year 2013-14 TO 2016-17(Up to June,16) Under TPDS

(In Thousand tons)

SL.NO	STATES/UTs	2013-14		2014-15		2015-16		2016-17(Up to June,16)	
		Allocation	Offtake	Allocation	Offtake	Allocation	Offtake	Allocation	Offtake
1	Andhra Pradesh	283.464	134.546	157.320	50.485	156.383	62.400	34.629	5.449
2	Arunanchal Pradesh	4.716	6.590	0.000	0.000	0.000	0.000	0.000	0.000
3	Assam	524.364	518.490	378.919	379.669	382.664	381.425	24.816	24.471
4	Bihar	1830.770	1362.684	1965.960	1916.289	2096.511	2076.123	549.387	466.983
5	Chhatisgarh	155.817	170.866	0.000	0.000	0.000	0.000	0.000	0.000
6	Delhi	420.322	410.659	275.226	288.086	336.831	338.384	89.260	87.112
7	Goa	9.456	9.574	7.215	6.751	9.256	8.733	2.214	1.938
8	Gujarat	1755.660	1178.259	1460.067	1355.250	1758.732	1690.050	444.726	435.196
9	Haryana	632.504	481.769	795.000	732.473	795.000	780.211	198.750	208.792
10	Himachal Pradesh	328.266	318.272	323.904	317.560	323.904	326.507	80.910	81.046
11	Jammu & Kashmir	223.632	218.199	223.632	199.373	223.352	218.229	55.485	62.792
12	Jharkhand	176.580	0.087	132.435	0.000	176.688	47.869	44.199	36.939
13	Karnataka	324.430	288.673	120.525	129.137	576.433	411.179	157.209	157.019
14	Kerala	285.468	272.605	240.027	238.201	285.468	282.738	56.220	58.188
15	Madhya Pradesh	2404.871	2206.100	2430.949	2198.098	2542.509	2314.928	651.006	479.066
16	Maharashtra	2519.464	2286.973	2540.493	2270.925	2584.092	2418.752	646.023	593.127
17	Manipur	33.084	31.201	18.225	18.957	33.084	33.083	0.000	0.000
18	Meghalaya	27.228	26.998	19.677	19.904	26.926	24.954	7.158	7.156
19	Mizoram	7.488	7.795	7.488	7.489	7.449	7.186	1.755	0.331
20	Nagaland	16.296	23.052	27.160	25.420	32.592	33.677	8.148	8.610
21	Odisha	464.064	355.464	348.045	283.488	444.585	299.338	96.759	102.548
22	Punjab	781.044	587.370	870.120	191.434	870.120	890.317	217.530	119.346
23	Rajasthan	2485.536	2399.933	2791.572	2723.600	2791.572	2681.131	697.893	653.730
24	Sikkim	2.952	3.045	2.943	2.981	3.120	3.119	0.906	0.906
25	Tamil Nadu	165.396	143.240	165.396	159.207	165.396	167.584	41.349	41.671
26	Telangana			58.332	24.172	108.684	37.749	24.804	15.339
27	Tripura	28.236	29.895	28.092	25.632	26.486	27.014	7.068	7.067
28	Uttar Pradesh	4547.532	3975.644	3851.697	3172.077	4652.720	4451.141	1423.025	1367.214
29	Uttrakhand	329.136	325.940	265.803	255.885	274.860	278.117	55.146	55.422
30	West Bengal	2426.064	2198.248	2036.967	1969.660	2218.113	1937.687	568.077	535.922
31	A&N Islands	10.546	9.578	10.815	7.136	10.814	7.611	2.445	0.895
32	Chandigarh	32.172	21.495	25.973	22.766	10.545	12.130	0.000	0.000
33	D&N Haveli	0.876	2.712	0.768	1.944	0.866	0.846	0.189	0.098
34	Damen& DIU	2.976	0.050	2.265	0.211	3.051	2.034	0.793	0.195
35	Lakshadweep	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
36	Puducherry	12.600	5.565	9.450	0.034	5.250	0.807	0.000	0.000
	TOTAL	23253.010	20011.571	21592.460	18994.294	23934.056	22253.053	6187.879	5614.568

Above allocation and offtake includes addl. APL allocation and offtake also.

Offtake Source: FCI

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) &(b) OF UNSTARRED
QUESTION NO. 1486 FOR ANSWER ON 26.07.2016 IN THE LOK SABHA**

**STATEMENT SHOWING ALLOCATION AND OFFTAKE OF RICE OF SPECIAL ADHOC ADDITIONAL ALLOCATIONS
MADE DURING 2013-14 to 2016-17 UNDER TPDS**

(IN THOUSAND TONS)

S. No.	STATES/UTS	2013-14		2014-15		2015-16		2016-17	
		Alloca tion	Offtake	Alloca tion	Offtake	Alloca tion	Offtake	Alloca tion	Offtake
1	ANDHRA PRADESH	280.413	211.70476	209.009	148.546	109.024	98.448		
2	ARUNACHAL PRADESH	6.01	0	7.307	6.111	6.012	5.355		
3	ASSAM	140.794	97.89951	142.828	129.636	93.864	92.373		
4	BIHAR	334.12	171.0812	0	0				
5	CHHATTISGARH	121.061	0	0	0				
6	DELHI	8.617	0	0	0				
7	GOA	3.312	0	3.641	2.084	2.208	0.276		
8	GUJARAT	46.217	43.264	135.83	115.514	46.212	46.173		
9	HARYANA	0	0	0	0				
10	HIMACHAL PRADESH	15.21	0	0	0				
11	JAMMU & KASHMIR	38.16	0	52.675	41.221	31.8	9.772		
12	JHARKHAND	165.226	106.167	181.647	149.255	82.614	64.575		
13	KARNATAKA	178.499	37.674	0	0				
14	KERALA	84.978	50.8102	112.343	112.379	84.984	84.982	67.62	15.254
15	MADHYAPRADESH	89.586	0	0	0				
16	MAHARASHTRA	217.394	0	0	0				
17	MANIPUR	11.119	7.96956	12.512	12.528	11.124	11.124		
18	MEGHALAYA	12.63	10.60154	13.887	13.966	10.53	11.583		
19	MIZORAM	4.693	0	5.159	4.659	4.301	4.592		
20	NAGALAND	6.905	0	8.995	9.099	6.9	6.899	1.725	1.725
21	ODISHA	227.615	137.015	250.237	143.403	145.993	140.448		
22	PUNJAB	0	0	0	0				
23	RAJASTHAN	0	0	0	0				
24	SIKKIM	2.968	0.428	3.262	3.261	2.47	2.223		
25	TAMIL NADU	335.626	223.18171	368.982	358.603	335.628	332.239	83.907	82.566
26	TELANGANA			99.273	38.515	58.44	9.009		
27	TRIPURA	20.36	20.363	22.384	22.387	8.485	8.485		
28	UTTAR PRADESH	491.509	39.401	748.864	489.171	450.549	344.085		
29	UTTARAKHAND	19.478	0	34.059	0	9.738	0		
30	WEST BENGAL	220.061	23.112	358.615	174.213	167.442	26.109		
31	A&N ISLANDS	1.667	0	2.057	0	1.529	0		
32	CHANDIGARH	1.364	0	0	0				
33	D&N HAVELI	1.172	0.022	1.35	1.034	1.078	0.722		
34	DAMAN & DIU	0.221	0.04	0.2591	0.207	0.126	0.036		
35	LAKSHADWEEP	0.207	0	0.227	0.188	0.102	0.051		
36	PONDICHERRY	5.798	0	6.374	0	2.415	0		
	GRAND TOTAL	3092.99	1180.73448	2781.7761	1975.98	1673.568	1299.559	153.252	99.545

* offtake is against the allocation upto June, 2016

Source: Control Room, FCI Hqrs (IISFM / M-10)

During 2016-17 APL allocation is included in case of erale

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) &(b) OF UNSTARRED QUESTION NO. 1486 FOR ANSWER ON 26.07.2016 IN THE LOK SABHA

STATEMENT SHOWING ALLOCATION AND OFFTAKE OF WHEAT OF SPECIAL ADHOC ADDITIONAL ALLOCATIONS MADE DURING 2013-14 to 2016-17 UNDER TPDS

(IN THOUSAND TONS)

S.No.	STATES/UTS	2013-14		2014-15		2015-16		2016-17	
		Alloca tion	Offtake	Alloca tion	Offtake	Alloca tion	Offtake	Alloca tion	Offtake
1	ANDHRA PRADESH	31.157	23.37433	7.788	7.107	12.112	5.937		
2	ARUNACHAL PRADESH	1.582	0	0.396	0.363	1.584	0.542		
3	ASSAM	0	0	0	0				
4	BIHAR	166.093	85.1	0	0				
5	CHHATTISGARH	22.723	0	0	0				
6	DELHI	22.747	0	0	0				
7	GOA	0.368	0	0.093	0.155	0.248	0.025		
8	GUJARAT	116.355	110.6613	29.088	28.841	116.352	114.986		
9	HARYANA	60.504	0	0	0				
10	HIMACHAL PRADESH	24.206	0	0	0				
11	JAMMU & KASHMIR	18.28	0	4.569	3.741	15.23	3.629		
12	JHARKHAND	18.358	0	4.59	0	9.18	0		
13	KARNATAKA	61.447	12.042	0	0				
14	KERALA	34.19	0.2	8.547	8.547	34.188	34.214	23.694	3.064
15	MADHYAPRADESH	226.738	1.189	0	0				
16	MAHARASHTRA	283.665	0	0	0				
17	MANIPUR	1.611	1.15	0.402	0.402	1.608	1.608		
18	MEGHALAYA	1.403	1.4	0.351	0.351	1.17	1.287		
19	MIZORAM	0.521	0	0.129	0.13	0.473	0.458		
20	NAGALAND	2.605	0	0.651	0.651	2.604	2.604	0.651	0.651
21	ODISHA	25.291	0	6.324	0	16.225	0		
22	PUNJAB	35.888	0	0	0				
23	RAJASTHAN	186.42	0	0	0				
24	SIKKIM	0.33	0.047	0.084	0.046	0.28	0.252		
25	TAMIL NADU	37.292	26.88243	9.324	8.864	37.296	36.947	9.324	4.892
26	TELANGANA				0	6.492	3.405		
27	TRIPURA	2.262	2.261	0.567	0.567	0.945	1.134		
28	UTTAR PRADESH	327.37	32.588	81.843	63.116	300.091	240.49		
29	UTTARAKHAND	18.71	0	4.677	4.676	9.354	7.675		
30	WEST BENGAL	177.091	62.07019	44.274	44.273	141.007	116.783		
31	A&N ISLANDS	0.479	0	0.12	0	0.44	0		
32	CHANDIGARH	0.4	0	0	0				
33	D&N HAVELI	0.21	0.015	0.054	0.057	0.198	0.13		
34	DAMAN & DIU	0.047	0.008	0.012	0.001	0.028	0.012		
35	LAKSHADWEEP	0.023	0	0.006	0	0.012	0		
36	PONDICHERRY	0.644	0	0.162	0	0.27	0.22		
	GRAND TOTAL	1907.01	358.98825	204.051	171.888	707.387	572.338	33.669	8.607

* offtake is against the allocation upto June, 2016

Source: Control Room, FCI Hqrs (IISFM / M-10)

During 2016-17 APL allocation is included in case of Kerale

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) &(b)
OF UNSTARRED QUESTION NO. 1486 FOR ANSWER ON
26.07.2016 IN THE LOK SABHA**

State/UT wise quota of sugar for PDS as per existing norms of GOI

(Qty. in MT)

Sl. No.	State Name/Uts	Monthly quota	Annual Festival Quota	Total
1	Andhra Pradesh	5690	4471	72751
2	Arunachal Pradesh	834	94	10102
3	Assam	18337	2896	222940
4	Bihar	20516	7527	253719
5	Chhatisgarh	4512	2013	56157
6	Delhi	2610	2316	33636
7	Goa	120	150	1590
8	Gujarat	5841	4878	74970
9	Haryana	2485	1924	31744
10	Himachal Pradesh	4698	608	56984
11	Jammu & Kashmir	6962	868	84412
12	Jharkhand	6948	2551	85927
13	Karnataka	8636	5350	108982
14	Kerala	4103	3600	52836
15	Madhya Pradesh	12441	5523	154815
16	Maharashtra	13917.5	9014	176024
17	Manipur	1763	208	21364
18	Meghalaya	1704	200	20648
19	Mizoram	666	78	8070
20	Nagaland	1179	128	14276
21	Odisha	8707	3730	108214
22	Punjab	1385	2392	19012
23	Rajasthan	7342	5092	93196
24	Sikkim	391	50	4742
25	Tamil Nadu	10820	6790	136630
26	Tripura	2647	302	32066
27	Uttar Pradesh	33013	15154	411310
28	Uttarakhand	6033	782	73178
29	West Bengal	14087	7796	176840
30	A & N islands	389	74	4742
31	chandigarh	62	112	856
32	D&N haveli	48	14	590
33	daman & diu	11	12	144
34	lakshadweep	115	22	1402
35	pondicherry	243	88	3004
36	Telangana	4000	3143	51143
	G.Total	213255.5	99950	2659016

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) &(b) OF UNSTARRED QUESTION NO. 1486 FOR ANSWER ON 26.07.2016 IN THE LOK SABHA

Statement showing State wise provisional quantity of sugar distributed from 1st June, 2013 (As on 20.07.2016)					
(Quantity in MT)					
Sl. No.	State/UT	Annual Quota plus Festival Quota	Financial Year		
			2013-14 #	2014-15 #	2015-16 #
1	A & N	4742	3470.93	4646.24	1172.21
2	Andhra Pradesh	72751	##112940.49	80751.00	72751.00
3	Chandigarh	856	232.88	0.00	0.00
4	Chhatisgarh	56157	42621.00	56156.00	56157.00
5	Delhi	33636	17423.80	18341.65	14308.75
6	Goa	1590	604.84	1486.64	1134.90
7	Gujarat	74970	53085.00	74970.00	74970.00
8	Haryana	31744	25358.01	29099.52	28242.56
9	Himachal Pradesh	56984	48759.55	43275.13	53718.39
10	Jammu & Kashmir	84412	41772.00	84399.92	62658.00
11	Jharkhand **	85927	0.00	0.00	44239.00
12	Karnataka	108982	52679.57	106184.50	76718.00
13	Kerala	52836	37645.36	52836.00	52836.00
14	Laksha Dweep	1402	529.92	978.45	783.04
15	Madhya Pradesh	154815	111170.00	142093.30	107780.10
16	Maharastra	176024	0.00	133941.03	174164.97
17	Manipur	21364	0.00	21364.00	21364.00
18	Meghalaya	20648	5112.00	15336	15336.00
19	Mizoram	8070	2060.00	0.00	0.00
20	Nagaland	14276	9560.00	14276.00	14276.00
21	Puducherry	3004	7473.10	1443.44	2505.533
22	Punjab **	19012	0.00	0.00	0.00
23	Rajasthan	93196	78512.00	93196.00	93196.00
24	Sikkim	4742	1638.00	2184.00	4274.00
25	Tamil Nadu	136630	114990.00	136630.00	104170.00
26	Tripura	32066	10000.00	13000.00	28772.00
27	Uttar Pradesh	411310	319475.90	411216.00	410639.71
28	Uttarakhand	73178	53418.86	72335.43	73178.00
29	West Bengal	176840	67720.44	115162.66	115590.64
30	Telengana	51143	0.00	43143.00	50111.87
31	Arunachal Pradesh *	10102		0.00	0.00
32	Assam *	222940		0.00	0.00
33	Bihar *	253719		0.00	0.00
34	Daman & Diu *	144		0.00	0.00
35	DNH *	590		0.00	0.00
36	Odisha *	108214		0.00	0.00
	TOTAL	2063307	1218253.64	1768445.90	1755047.69

* Not Participating in the sugar subsidy scheme

** Participated recently during the year 2015-16 only

Quantity is based on the claims preferred by State Government/UTs

The AP state was bifurcated w.e.f. 02.06.2014. The annual quota of AP State before bifurcation was 123894MT.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) &(b) OF UNSTARRED QUESTION NO. 1486 FOR ANSWER ON 26.07.2016 IN THE LOK SABHA

State/UT-wise details of allocation of PDS Kerosene and reduction made thereon during the last three years and current year (up to 2 nd quarter)									
	Name of States/Uts	2016-17		2015-16		2014-15		2013-14	
		Allocation in First two Quarters of 2016-17	Reduction in %	Allocation in KL	Reduction in %	Allocation in KL	Reduction in %	Allocation in KL	Reduction in %
1	A & N ISLANDS	2688	6.7	5772	9.9	6408	7.3	6912	4.48
2	ANDHRA PRADESH	123480	7.4	266676	2.0	272112	0.0	465996	0.00
3	ARUNACHAL PRADESH	4776	7.4	10320	9.9	11460	0.2	11479	0.67
4	ASSAM	148848	7.4	321372	2.0	327924	0.0	327966	0.06
5	BIHAR	368976	7.4	796704	2.0	812964	0.1	814068	0.38
6	* CHANDIGARH	0	100.0	2988	10.1	3324	5.8	3528	10.91
7	CHATTISGARH	79800	7.4	172272	2.0	175788	2.4	180072	3.31
8	D&N HAVELI	864	5.3	1836	10.0	2040	10.5	2280	0.00
9	DAMAN AND DIU	396	2.9	828	5.5	876	0.0	876	3.95
10	* DELHI	0	0.0	0	0.0	0	0.0	53424	0.89
11	GOA	2388	7.0	5136	2.1	5244	0.0	5244	3.96
12	GUJARAT	304392	7.4	657336	2.0	670752	0.4	673416	0.02
13	HARYANA	40956	7.3	88344	2.0	90144	1.2	91260	4.01
14	HIMACHAL PRADESH	11184	7.4	24144	2.0	24636	0.1	24660	1.91
15	JAMMU & KASHMIR	32760	7.1	81180	10.0	90198	4.8	94698	0.00
16	JHARKHAND	121632	7.3	262572	2.0	267936	0.3	268704	0.48
17	KARNATAKA	236148	7.4	509832	2.5	522768	0.0	522888	0.00
18	KERALA	54528	7.4	117780	2.0	120180	0.0	120192	4.00
19	LAKSHADWEEP	936	4.9	984	2.4	1008	0.0	1008	0.00
20	MADHYA PRADESH	273168	7.4	589824	5.7	625572	0.0	625668	0.05
21	MAHARASHTRA	290040	7.4	626256	10.0	695844	4.7	730464	22.76
22	MANIPUR	10860	7.1	23388	6.3	24960	0.0	24967	1.49
23	MEGHALAYA	11772	7.5	25428	2.0	25944	0.0	25944	0.00
24	MIZORAM	3084	7.6	6672	10.0	7416	4.9	7800	0.46
25	NAGALAND	7764	7.3	16752	2.0	17088	0.1	17100	0.00
26	ORISSA	180504	7.4	389724	2.0	397680	0.3	398988	0.20
27	PUDUCHERRY	1968	7.9	4260	1.9	4344	2.2	4440	4.88
28	PUNJAB	39528	7.4	85380	4.8	89664	0.5	90132	13.24
29	RAJASTHAN	229344	7.4	495180	2.0	505284	0.7	508764	0.43
30	SIKKIM	2640	7.6	5712	10.0	6348	0.0	6348	0.00
31	TAMIL NADU	158280	7.4	341724	2.0	348696	0.0	348696	27.69
32	TELANGANA	80796	7.4	174480	10.0	193872	0.0	0	0.00
33	TRIPURA	17784	7.4	38400	2.0	39180	0.0	39180	0.00
34	UTTAR PRADESH	721380	7.4	1557600	2.0	1589388	0.0	1590000	0.13
35	UTTRAKHAND	16308	7.3	35196	2.0	35916	0.7	36168	4.65
36	WEST BENGAL	436860	7.4	943332	2.0	962580	0.1	963528	0.10
	Total Allocation	4016832	7.4	8685384		8975538		9086858	
	Average Reduction in %		7.4		3.23		1.23		4.15

*Chandigarh and Delhi has been declared PDS Kerosene free States

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